# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS & FERTILIZERS DEPARTMENT OF FERTILIZERS

### **LOK SABHA**

UNSTARRED QUESTION NO. 2321 TO BE ANSWERED ON: 02.01.2018

### **Neem Coating of Urea**

### 2321 SHRI D.K. SURESH:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether it is true that 100 per cent neem- coating of urea has been introduced in the country and if so, the details thereof;
- (b) whether all the States have taken steps to implement the same so as to prevent diversion of urea from agriculture to industry and if so, the details thereof;
- (c) if not, the reasons thereof; and
- (d) whether the Government is taking any further steps to convince the State Governments to implement the scheme effectively and if so, the details thereof?

#### **ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF PLANNING AND MINISTER OF STATE IN MINISTRY OF CHEMICALS & FERTILIZERS

# (RAO INDERJIT SINGH)

- (a) to (c): Yes, Madam. Vide notification dated 25<sup>th</sup> May 2015, Department of Fertilizers has made it mandatory for all the indigenous producers of urea to produce 100% of their total production of subsidized urea as Neem Coated Urea (NCU). Entire quantity of indigenously produced urea and imported urea is being neem coated w.e.f 1<sup>st</sup> September, 2015 and w.e.f 1<sup>st</sup> December, 2015 respectively.
- (d): In view of above, question does not arise.

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